

13361 *Calling Attention to Matter of Urgent Public Importance* VAISAKHA 4, 1883 (SAKA)

Statement Re: 13362
Shortage of Power in Calcutta Area

region during the remaining 4 months of the current season. 33,000 wagons represent a total movement of about 7 lakh tons. It is, therefore, obvious that the indents are grossly inflated.

The rice zone comprising of Madhya Pradesh, Maharashtra and Gujarat was formed in early December 1960. With the formation of this zone, there was a sudden spurt in indents as indicated below:—

On 30.11.61—166 wagons.

On 31.12.60—5176 wagons.

In order to cope with this unusually heavy indents the loading was considerably stepped up from December 1960 onwards.

Last year 70 per cent of the total movement was on Government account in the down direction towards Calcutta area.

Mr. Speaker: Is it a long statement?

Shri S. V. Ramaswamy: There is only one more para, Sir, I am prepared to place it on the Table.

Mr. Speaker: Yes; he may place it on the Table.

[The rest of the statement is reproduced below—Ed.]

This fitted in with the pattern of wagon movement as the empties go to the Chakradharpur region mineral loading area and the Bengal and Bihar coalfields but during the current year, practically the entire movement is to Maharashtra and Gujarat.

It may also be pointed out that South Eastern Railway is called upon to move traffic under higher priorities such as movement to steel plants. This railway has also to move imported foodgrains from Vizagapatam Port. Apart from the movement of rice from the Bilaspur district, movement of the essential commodities such as coal, steel, manganese ore, dolomite, bamboos, etc. is done from this area.

In spite of such heavy demands in higher priorities, efforts are being made to load the traffic in rice as quickly as possible with the available resources.

12.18 hrs.

PAPERS LAID ON THE TABLE

REPORT OF COMMISSIONER FOR LINGUISTIC MINORITIES

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of the Report of the Commissioner for Linguistic Minorities for the period 1st August, 1959 to 31st October, 1960, under article 350B of the Constitution. [Placed in Library. See No. LT-2875/61.]

CINEMA CARBONS (CONTROL) ORDER

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table a copy of the Cinema Carbons (Control) Order, 1961 published in Notification No. S.O. 738 dated the 3rd April, 1961 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2876/61.]

REPORT OF COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES

The Deputy Minister of Home Affairs (Shrimati Violet Alva): I beg to lay on the Table a copy of the Report (Parts I and II) of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1959-60, under article 338(2) of the Constitution. [Placed in Library. See No. LT-2877/61.]

12.20 hrs.

STATEMENT RE: SHORTAGE OF POWER IN CALCUTTA AREA

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): Sir, may I know, because it is a two-and-a-half pages statement, if you will permit me to lay it on the Table of the House?